

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No223
CP/06(AHM)2022

Proceedings under Section 241-242 of Co.Act, 2013

IN THE MATTER OF:

Bhavik Bhimjibhai Bhalodia & Anr
V/s
Corus Vitrified Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 02/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Ms. Pragati Bansal.
For the Respondent : Adv, Ms. Prutha Bhavsar for Adv. Ms. Natasha Shah.

ORDER

Pleadings are complete.

Matter stands adjourned to 15.05.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**